

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Tmt. S.Meenakumari
Ld. Registrar

Date: 24-04-2019
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.184 of 2017(SZ)	Sri Sunkara Swamy Naidu Welfare Organisation, Rep.,by its President, Sunkara Karthik, Yanam Vs The Union of India, Rep.,by Chief Secretary to Government of Pudhucherry, Pudhucherry and 12 others	M/s. S.Kishore Kumar Counsel for Applicant M/s.K.R.Harin for R1,R3,R5,R12 M/s. Gokul Krishnan for R2 M/s. H.Yasmeen Ali for R4,R6 to R8,R9,R10 M/s. T.Sai Krishnan for R11 M/s. A.Sathyabama for R13	For Reply of R1,R2 , R3 to R10, R12,R13

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.155 of 2017 (SZ)	M.Gobineelan Srrumugai, Coimbatore Vs The Secretary to the Government, Department of Environment and Forest, Government of Tamil Nadu, Chennai and 9 others	M/s R.Senthil Kumar Counsel for Applicant M/s. E.Manoharan for R1,R3 M/s. Rita Chandrasekar for R4 M/s.G.Karthikeyan for R5 M/s. S.R.Sundaram for R8 M/s. S.Vijayakumar R10	Fresh private Notice for R2,R6 For Reply of R1,R3,R4,R7 R8,R10
2	Application No.235 of 2017(SZ)	P.K.Dhananjayan, Tiruvannamalai Vs The State rep., by Home Secretary, Home Department, Secretariat, Chennai and 6 others	M/s. K. Narayanan Counsel for Applicant M/s. E. Manoharan for R1 to R7	For Reply of R1 to R7

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar